

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

Bail Appl.No.1914 OF 2020

CRIME NO.268 OF 2020 OF KUNNICODE POLICE STATION, KOLLAM RURAL,
KOLLAM DISTRICT

PETITIONER/6TH ACCUSED:

JOTHISH, S/O. KUNJU MON 27 AGED YEARS,
RESIDING AT P.V.NIVAS, PLAPPALLI MURI,
NEAR POST OFFICE , UMMANNUR P.O,
UMMANNUR VILLAGE , KOTTARAKKARA,
KOLLAM DISTRICT,
PINCODE-691520 (6TH ACCUSED).

BY ADV.SRI.D.DIPU SACH DEV

RESPONDENTS/COMPLAINANT

1. STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGHCOURT OF KERALA.
2. INSPECTOR OF POLICE CUM S.H.O,
KUNNICODE POLICE STATION, KUNNICODE P.O.,
KOTTARAKKARA SUB DIVISION,
KOLLAM RURAL, KOLLAM DISTRICT,
PINCODE-691508.
3. SUB INSPECTOR OF POLICE,
KUNNICODE POLICE STATION,
KOTTARAKKARA SUB DIVISION,
KOLLAM RURAL, KOLLAM DISTRICT,
PINCODE-691508.

BY PUBLIC PROSECUTOR SMT.PUSHPALATHA M.K.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time.

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020